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**Manufacture of Colour Picture Tubes
by B.E.L.**

4061. SHRI C.P. MUDALAGIRIYAPPA: Will the PRIME MINISTER be pleased to state:

(a) the action taken on the request of the Bharat Electronics Limited for getting the contract for manufacture of colour picture tubes;

(b) whether some private sectors are also trying to get this contract; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The Company filed an application for an industrial licence for manufacture of this item in 1988. This has been rejected.

(b) and (c). Some companies in the private sector viz. M/s JCT Electronics Ltd, & M/s Samtel Colour Ltd are manufacturing Colour Picture Tubes. Shri Raj Kumar Nandlal Dhoot of the Videocon Group has also applied for approval of foreign collaboration for manufacture of this item.

[Translation]

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Modernisation of Public Sector Undertakings in Bihar

4062. SHRI JANARDAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal to set up new Public Sector industries and to modernise the existing Public Sector Undertakings in Bihar is under consideration of the Union Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) There is no proposal under consideration of the Government at present to set up any new public sector enterprise or to modernise the existing ones in Bihar State.

(b) Does not arise.

[English]

**Reservation for Rural Students in
Novodaya Schools**

4063. SHRI B.N. REDDY:
SHRI J. CHOKKA RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether the seats reserved for rural students in Novodaya Vidyalayas are being knocked away from upper class students by giving false declaration of their parents annual income;

(b) if so, whether the Government propose to review the admissions made and take suitable action against those candidates who have given false declarations; and

(c) whether the Government propose to reserve seats for backward class students also at par with SC and ST students?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) In Navodaya Vidyalayas, there is no reservation of seats for admissions on the basis of economic status of parents. In the scheme of Navodaya Vidyalayas, 75% seats are reserved for children from rural areas and admission of children from urban

areas is restricted to a maximum of 25%.

(b) In case any specific complaint is brought to the notice of the government, the same would be looked into.

(c) No, Sir.

III Effect of Eucalyptus

4064. SHRI SHIKIHO SEMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether large scale plantation of Eucalyptus Trees is affecting the soil fertility adversely;

(b) the steps being taken by the Government to improve the fertility of the soil rendered unsuitable for foodgrain crops as a result of such plantation;

(c) whether Government propose to ban plantation of Eucalyptus trees on prime agricultural land; and

(d) the area under Eucalyptus plantation in different States as on 31st March, 1990 Statewise?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) and (b). There is no scientific evidence to indicate that soil fertility is adversely affected by planting eucalyptus.

(c) The policy of the Government in respect of eucalyptus is not to discourage their plantation. Guidelines have, however, been issued to States encouraging raising of mixed plantations in preference to monocultures.

(d) Data on area of land brought under plantation of different species of eucalyptus is not maintained.

[Translation]

Setting up of Central Projects in U.P.

4065. SHRI M.S. PAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any memorandum from Government of Uttar Pradesh to set up new Central Projects for the development of backward areas in the State; and

(b) if so, the names of Central projects proposed to be set up there?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir.

(b) In the Memorandum there is request for setting up of a Gas Cracker Project and downstream projects in Auraiya only. However, in the letter dated 7th March, 1990, which Chief Minister, U.P. addressed to all MPs of Uttar Pradesh, and the brief note sent to the Prime Minister's Office on projects pending at the level of Central Government as on 30.6.1990. U.P. Government has proposed setting up of Oil Refinery and Ordnance Factory in Bundelkhand region.

[English]

Public Sector Undertakings Running in Losses

4066. SHRI NAKUL NAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether Government have identified the public sector units running in losses:

(b) if so, the details thereof;

(c) the details of loss sustained by these